

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4076

ANSWERED ON:19.02.2014

CENTRALLY SPONSORED SCHEMES

Chanabasappa Shri Udasi Shivkumar;Chaudhary Shri Arvind Kumar;Putul Kumari Smt. ;Vishwanath Shri Adagur H

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of the Centrally Sponsored Projects/Schemes being run in different States of the country, State-wise and project-wise during the last two years and the current year;
- (b) the details of fund allocation by the Government during the Eleventh Five Year Plan for these projects, State-wise;
- (c) whether the Government is considering to limit Centrally sponsored schemes in the ongoing Twelfth Five Year Plan; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a): The details of Centrally Sponsored Schemes in operation in the current year indicating scheme-wise allocation is given at Annexure-I. As regards the Centrally Sponsored Schemes in the previous years, the details are available in the Outcome Budget of the respective Ministries.

(b): Allocations for Plan Schemes are made by the Planning Commission to Union Ministries which include both Central Schemes and Centrally Sponsored Schemes. The criteria for allocation of funds under CSS to individual States were done by the administrative ministries/departments. The details of schemes indicating plan outlay for 11th Plan is given in 11th Plan Document, Volume-III at Appendix. The 11th Five Year Plan Document is available on the official website of Planning Commission at <http://planningcommission.nic.in>.

(c) & (d): Planning Commission had set up a Committee under the Chairmanship of Shri B.K Chaturvedi to look into the issue of restructuring of Centrally Sponsored Schemes, which submitted its report in September, 2011. The report was examined in the Planning Commission and a proposal of restructuring of centrally sponsored schemes was placed before the Cabinet which approved the same as follows in its meeting held on 20.06.2013:

(i) Restructure the existing CSS/ACA Schemes in the Twelfth Five-Year Plan into 66 Schemes, including Flagship Programmes. The details of 66 CSSs schemes are indicated in the annexure-II. Hence, now there would be 66 CSSs in the 12th Plan.

(ii) Endorse 17 Flagship Programmes with significant outlays for major interventions required in health, education, irrigation, urban development, infrastructure, including rural infrastructure, skill development, etc.

(iii) Keep at least 10% of the outlay of each CSS/ACA/Flagship Scheme as Flexi funds.

(iv) Classify and budget all Plan schemes under which Central Assistance is provided to the States together as Central Assistance to State Plans with effect from 2014-15 (BE) onwards.

(v) Formulate state specific guidelines for each CSS/ACA/Flagship scheme and constitution of an Inter-Ministerial Committee for this purpose.

(vi) For each new CSS/ACA/Flagship scheme, at least 25% of funds may be contributed by the General Category States and 10% fund by the Special Category States including States of J&K, Himachal Pradesh and Uttarakhand

(vii) Place the funds for all CSS/ACA schemes with the Administrative Ministries and transfer CSS/ACA funds to the States through the Consolidated Fund of the States concerned. This mode of transfer to be implemented in a phased manner in BE 2014-2015.

(viii) These arrangements are to come into force for the remaining years of the Twelfth Five Year Plan.